

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(CAA)-417(ND)2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2018.**

**NAME OF THE COMPANY: Value First Mobility Vision Technologies Pvt.
Ltd.**


SECTION OF THE COMPANIES ACT: 230-232


S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Rajeev Kumar, Advocate
Present for the Respondent: Ms. Easha Kadian for Ms. Lakshmi Gurung,
Standing Counsel for IT Dept.

ORDER

Learned counsel appearing for the Income Tax Department prays for an adjournment which cannot be accommodated. To come up on 6th of September, 2018.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)

(Sameer)